

**Central Administrative Tribunal
Principal Bench, New Delhi**



**O.A. No. 57/2021
M.A. No. 78/2021**

This the 13th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Vishal Ruhil
S/o Azad Singh Ruhil,
R/o Wz-46, Raj Nagar 1,
Palam Colony, Delhi – 110077

...Applicant

(By Advocate: Shri Vedant Chandel)

VERSUS

1. Union of India,
Through its Secretary,
Ministry of Finance,
Department of Revenue,
Room No. 46, North Block,
New Delhi – 110002
2. Office of Principal Commissioner of GsT,
Delhi North Zone,
C.R. Building, I.P. Estate,
New Delhi – 110002

...Respondents

(By Advocate: Ms. Anupama Bansal)

ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member (J):**

After arguing at length, learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted.

2. OA stands dismissed as withdrawn. Pending MA stands dismissed as withdrawn. No costs.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

/cc/uma/akshaya/